

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 288 of 2013 &
I.A. No. 385 of 2013

Dated : 5th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Wardha Power Co. Ltd. Appellant(s)
Versus
Reliance Infrastructure Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Ruth Elwin

Counsel for the Respondent(s) : Mr. Hasan Murtaza
Mr. Aditya Panda for R.1
Mr. Buddy A. Ranganadhan
For MERC

ORDER

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 11.03.2014 after serving copy on the other side.

Post the matter for hearing on **07.04.2014.**

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson